

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/1120/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 13th February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/13-15 dtd. 01.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 29.01.2024 and 30.01.2024, along with station leave permission.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/1121/A dated 13.02.2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)